

DAILY BOARD OF 10/08/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
Only the matter on Daily Board will be taken up

Sr.No.	Case Number	Parties Name	Stage
1	SC ST Spl. Case 3/2015	The State Pant Nagar P.S V/s Hanumant Ghorpade	Arguments
2	ABA 119/2020	Sunil Narendra Singh and 2 others V/s State Byculla Police Station	Arguments
3	Spl. Case 591/20	State Government Byculla Police Station V/s Sunil Narendra Singh and others 2	Appearance
4	MA in ABA 136/20	Manojboj Sukanand Choube V/s State Govandi Police Station	Hearing
5	MA in ABA 205/20 in ABA No.1254/19	Haji Mohammed Irfan Mohammed Hanif Qureshi and Ors. V/s Deonar P.S.	Reply/say